

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 180 of 2013, IA No. 337 of 2013
and IA No. 413 of 2013**

Dated : 2nd December, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of :

Uttarakhand Power Corporation Ltd. ... Appellant(s)

Versus

Uttarakhand Electricity Regulatory Commission ... Respondent(s)

Counsel for the Appellant (s) : Mr. Amit Kapur
Mr. Vishal Anand
Mr. Gaurav Dudeja

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan

ORDER

Heard the Learned Counsel for the Appellant.

Post the matter for making reply submissions on **09.01.2015.**

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

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